

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 256 of 2012

Dated: 19th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Nava Bharat Ventures Ltd.

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission
& Anr.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Ashok K. Parija, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty

Counsel for the Respondent(s) :

Mr. R.K. Mehta,
Mr. Antaryami Upadhyay for R.2

ORDER

Mr. R.K. Mehta, the learned counsel appearing for the Respondent No.2 is filing the reply today after serving copy on the other side.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same on or before 01.03.2013 after serving copy on the other side.

Post the matter for hearing on **11.03.2013.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson